

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 148 OF 2017 &
IA NO. 379 OF 2017**

Dated: 14th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Suryalakshmi Cotton Mills Ltd.

... Appellant(s)

Vs.

Bureau of Energy Efficiency & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rinku Mathur

Counsel for the Respondent(s) : Mr. Gunjan Sinha Jain
Mr. Aneesh Sadhwani for R-1

ORDER

Appellant's counsel submits that they are withdrawing the Appeal. He is permitted to withdraw the Appeal.

Accordingly, the Appeal is dismissed as withdrawn.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/js